

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 178 OF 2015**

**Dated: 27<sup>th</sup> September, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Power Grid Corporation of India Ltd. .... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant(s) : Ms. Akansha Tyagi

Counsel for the Respondent(s) : Mr. Rishabh Donnel Singh for R-2

**ORDER**

Learned counsel for the appellant is stated to be in some personal difficulty.

List the matter on **30.11.2016.**

**(I.J. Kapoor)**  
**Technical Member**  
ts/kt

**(Justice Ranjana P. Desai)**  
**Chairperson**